

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 171 OF 2018

APL No. 173 OF 2018

APL No. 174 OF 2018

APL No. 175 OF 2018

APL No. 188 OF 2018

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

APL No. 171 OF 2018

Torrent Power Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Tanima Gaur for A1
Sonali Jaitly Bakhshi for A1
Jaiyesh Bakhshi for A1
Pallav Pandey for A1
Ravi Tyagi for A1
Sanya Kapoor for A1

Counsel for the Respondent(s) : Pallav Mongia for R1
Anand K. Ganesan for R2
Swapna Seshadri for R2

APL No. 173 OF 2018

Torrent Power Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Tanima Gaur for A1
Sonali Jaitly Bakhshi for A1
Jaiyesh Bakhshi for A1

Pallav Pandey for A1
Ravi Tyagi for A1
Sanya Kapoor for A1

Counsel for the Respondent(s) : Pallav Mongia for R1
Anand K. Ganesan for R2
Swapna Seshadri for R2

APL No. 174 OF 2018

Torrent Power Limited

.... **Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Tanima Gaur for A1
Sonali Jaitly Bakhshi for A1
Jaiyesh Bakhshi for A1
Pallav Pandey for A1
Ravi Tyagi for A1
Sanya Kapoor for A1

Counsel for the Respondent(s) : Pallav Mongia for R1
Anand K. Ganesan for R2
Swapna Seshadri for R2

APL No. 175 OF 2018

Torrent Power Limited

.... **Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Tanima Gaur for A1
Sonali Jaitly Bakhshi for A1
Jaiyesh Bakhshi for A1
Pallav Pandey for A1
Ravi Tyagi for A1
Sanya Kapoor for A1

Counsel for the Respondent(s) : Pallav Mongia for R1
Swapna Seshadri for R2
Anand K. Ganesan for R2

APL No. 188 OF 2018

Surat Municipal Corporation

.... **Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Pallav Mongia for R1
Hardik Luthra for R2

ORDER

In terms of Order dated 06.08.2019 stage of pleadings is closed.

List the matter for hearing on **18.02.2020**. In the meantime, both the parties shall file written submissions, if any, before commencement of arguments.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK